

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-104/2001/7010 /A**

From :- Smti Jayashree Bora,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Shabnom Choudhury,  
District & Sessions Judge,  
Bajali, Pathsala.

Dated Guwahati, the 21<sup>st</sup> August, 2024.

Sub:- **Casual leave and Station leave permission.**

Ref:- Your letter No. DJ/BAJ/2024/939/E dtd. 13.08.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 16.08.2024 and 17.08.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 15.08.2024 till the morning of 19.08.2024**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-104/2001/7011 /A, dated** , 21-08-24

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

